GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1112 ANSWERED ON:05.08.2011 SOLAR ENERGY PLANTS Chauhan Shri Dara Singh;Gandhi Shri Dilip Kumar Mansukhlal;Ganpatrao Shri Jadhav Prataprao;Lal Shri Kirodi ;Nagpal Shri Devendra ;Patil Shri C. R.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of solar energy plants set up/being set up alongwith their installed capacity during the last three years and the current year in the country, State-wise;

(b) the details of funds sanctioned/released and spent for the purpose during the above said period;

(c) the proposals received from various State Governments including Bihar, Gujarat, Madhya Pradesh, Maharashtra, Odisha and Rajasthan for setting up of solar power plants and solar cities in their States separately, State-wise; and

(d) the time by which these proposals are likely to be approved by the Government?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): State-wise list of Off-grid and grid-connected SPV power plants installed during 2008-09, 2009-10 and 2010-11 is given in the Annexure-1.

(b): An amount of `432.13 crores was released for Off-grid SPV systems including standalone power plants and grid-connected SPV power plants during 2008-09, 2009-10 and 2010-11.

(c)&(d): The Ministry receives project proposals from the State Renewable Energy Development Agencies and other implementing agencies throughout the year for setting up of off-grid solar photovoltaic systems including stand-alone SPV power plants. These proposals are sanctioned if found as per the scheme and on availability of funds with the Ministry. During the current financial year, the Ministry has sanctioned projects for installation of stand- alone SPV power plants to various States including Gujarat (60 kWp), Madhya Pradesh (1123 kWp), Maharashtra (144 kWp), Odisha (30 kWp), and Rajasthan (363 kWp). The Ministry has received proposals from 54 cities covering 24 States for developing as Solar Cities. In-Principle approval has been given for 48 cities.

Out of the 48 cities which have been provided In-Principle approval, sanctions have been given to 35 cities based on papers received. No proposal has been received for Bihar State. State-wise details are given in Annexure -2.

Annexure-1

Annexure-1 referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1112 is as follows:

State-wise stand-alone and Grid Connected SPV power projects installed during 2008-09, 2009-10 and 2010-11 are given below:

S.No. State/UT SPV Power plants

Stand alone Grid connected kWp

1 Andhra Pradesh 467.38 2000 2 Arunachal Pradesh 9.2 0 3 Assam 2.5 0 4 Chhattisgarh 1096.3 0 5 Delhi 50 2000 6 Goa 1.72 0 7 Gujarat 322 6000 8 Haryana 393.15 0 9 Jharkhand 20 0 10 Karnataka 80 6000

Total 4951.33 33000

Annexure-2

Annexure-2 referred to in reply to Parts (c) and (d) of the Lok Sabha Unstarred Question No. 1112 is as follows:

State-wise list of 54 Cities from which proposal for Solar Cities has been received

State Cities for which in-principle approval given

Andhra Pradesh 1. Vijaywada# 2. Mahabubnagar \$ Assam 3. Guwahati# 4. Jorhat# 5. Silchar\$ Arunachal Pradesh 6. Itanagar# Chandigarh 7. Chandigarh # Chhattisgarh 8. Bilaspur# 9. Raipur# Gujarat 10. Rajkot# 11. Gandhinagar# 12. Surat# Goa 13. Panji City# Haryana 14. Gurgaon# 15. Faridabad# Himachal Pradesh 16. Shimla # 17. Hamirpur# Karnataka 18. Mysore# 19. Hubli-Dharwad# Kerala 20. Thiruvananthapuram 21. Kochi Maharashtra 22. Thane# 23. Kalyan-Dombiwali# 24. Aurangabad 25. Nanded 26. Shirdi# 27. Navi Mumbai\$ 28. Nagpur# Madhya Pradesh 29. Indore 30. Gwalior# 31. Bhopal 32. Rewa Manipur 33. Imphal# Mizoram 34. Aizawl# Nagaland 35. Kohima# 36. Dimapur Orissa 37. Bhubaneswar Punjab 38. Amritsar# 39. Ludhiana# 40. SAS Nagar (Mohali) Rajasthan 41. Ajmer 42. Jaipur 43. Jodhpur# Tamil Nadu 44. Coimbatore# Tripura 45. Agartala# Uttrakhand 46. Dehradun# 47. Haridwar&Rishikesh#

48. Chamoli-Gopeshwar# Uttar Pradesh 49. Agra# 50. Moradabad# 51. Bareilly\$ 52. Allahabad\$ West Bengal 53. Howrah 54. Jyoti Basu Nagar (New Town, Kolkata) \$

In-Principle Approval : 48 nos

= Sanction issued for these Cities: 35 nos
\$ = Proposal under consideration : 6 nos